

DIVISION BENCH  
COURT - I

**O-227**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/107(KB)2023  
IA(COMPANIES.ACT)/20(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>TH</sup> JULY 2024**

IN THE MATTER OF	UDAYAN SARKAR VS ESSES AGRO BIOTICS PVT LTD
UNDER SECTION	SEC. 58(3) SEC. 59 SEC. 213 SEC. 241(1) SEC. 242(4)

**Appearances (via video conferencing/physically)**

Ms. Urmila Chakraborty, Adv. : For Petitioners  
Mr. Debasish De, Adv.  
Ms. Debanjana De, Adv.

Ms. Rashmi Ghosh, Adv. : For Respondent No. 2

**ORDER**

1. Ld. Counsel for the parties present.
2. Interim order, if any, shall continue till the next date of hearing.
3. Post this matter on **23/8/2024** at (3:30 P.M).

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)